NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.S.P No. 129/(MAH)/2017 MA No. 138/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2017

NAME OF THE PARTIES: M/s. Chowrangee Marketing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
50	PAARTH SINGH	JR. ASSOCIATE.	Paathfragh.
Sb		ilb fogesh Adnia	Jirendra.
	for	- Applicants/ peritioners.	

ORDER

MA 138/2017 in CSP 129/230-232/NCLT/MB/MAH/2017 MA 139/2017 in CSP 130/230-232/NCLT/MB/MAH/2017 MA 140/2017 in CSP 131/230-232/NCLT/MB/MAH/2017 MA 141/2017 in CSP 132/230-232/NCLT/MB/MAH/2017 MA 142/2017 in CSP 133/230-232/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 6.7.2017.

< Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)